

CORRIGENDUM

Sub: Courts and Judges – District Judges - Transfer and Postings –
Notification & Joining instructions issued – Corrigendum issued.

Ref: High Court's Notification No. 129 / 2017, dated : 18.07.2017.

The High Court's Notification cited above, at page No.1 in paragraph No.3, which reads as :

“Dr.A.D.Maria Clete, District Judge, functioning as Principal Judge, Family Court, Chennai, is transferred from the post of Principal Judge, Family Court, Chennai and placed under compulsory wait.”

may be read as

“Dr.A.D.Maria Clete, District Judge, functioning as Principal Judge, Family Court, Chennai, is transferred from the post of Principal Judge, Family Court, Chennai and placed under compulsory wait, *pending Government Notification as required for appointment as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai.*”

HIGH COURT, MADRAS.
DATED: 19.07.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.

R.O.C.No.40531-A/2017-B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 129 / 2017

Tmt. M.D.Sumathi, District Judge, functioning as Chairman, Permanent Lok Adalat, Namakkal, is transferred and posted as Principal District Judge, Ariyalur, vice Thiru A.K.A.Rahmaan, transferred.

Thiru A.K.A.Rahmaan, District Judge, functioning as Principal District Judge, Ariyalur, who has been appointed on transfer as Principal Judge, Family Court, Chennai, in G.O.(D).No.941, Home (Courts-II) Department, dated 13.07.2017, is transferred and posted as Principal Judge, Family Court, Chennai, vice Dr.A.D.Maria Clete, transferred.

Dr.A.D.Maria Clete, District Judge, functioning as Principal Judge, Family Court, Chennai, is transferred from the post of Principal Judge, Family Court, Chennai and placed under compulsory wait.

HIGH COURT, MADRAS.
DATED: 18.07.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.

OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges – Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 129 / 2017, dated : 18.07.2017.

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Tmt. M.D.Sumathi, District Judge, functioning as Chairman, Permanent Lok Adalat, Namakkal, who has been transferred and posted as Principal District Judge, Ariyalur, vide High Court's Notification cited above, is required to hand over charge of her present post to the Principal District Judge, Namakkal, immediately, and take charge of the post of Principal District Judge, Ariyalur, without availing full joining time.

Thiru A.K.A.Rahmaan, District Judge, functioning as Principal District Judge, Ariyalur, who has been transferred and posted as Principal Judge, Family Court, Chennai, vide High Court's Notification cited above, is required to hand over charge of his post to the Judge, Family Court, Ariyalur, immediately, and take charge of the post of Principal Judge, Family Court, Chennai, from Dr.A.D.Maria Clete, Principal Judge, Family Court, Chennai, without availing full joining time.

On relief, Dr.A.D.Maria Clete, who has been transferred in the High Court's Notification cited above, but not given posting therein, is required to await posting orders. She is informed that necessary notification regarding her posting and joining instructions will be issued to her later i.e. after obtaining orders of the Government regarding her new posting.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts, till their successor takes charge / until further orders, as the case may be.

**HIGH COURT, MADRAS.
DATED: 18.07.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.**